


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|-----------|----------------|-------------|-----------------------------------|
| CP 34/16 | TP 155/17 | For Hearing | 391 /394 | Meena Homes Ltd., |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|---|
| 01. | THIRUPAL GORICE 9448384064 | Petitioner |  |

PCS for petitioner is present. No comment is received from the ROC. Standing Counsel for ROC is also absent. PCS for petitioner pleaded urgency in the matter.

Therefore, the matter is listed on 01.09.2017 and if no representation is there on behalf of ROC, then, the matter will be decided basing on the material available on record.

List it on 01.09.2017.


MEMBER (J)


MEMBER (T)